

CP NO. 136(ND)/2014
RT No.35/2016

Atul Batra & Ors.

...Petitioners

Versus.

M/s Frontier Bazar Pvt. Ltd. & Ors.

...Respondents

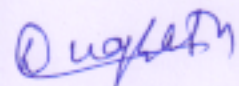
Present: Mr. Sanjay Mishra with Mr. Geetesh Meena, Advocates for petitioners
Mr. Aseem Sharma, Advocate for
Ms.Manisha Choudhary for respondents.

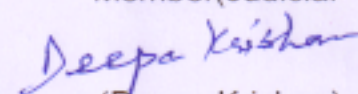
Learned counsel for the petitioners submits that there is no scope of settlement as there has not been any such discussion between the parties.

Learned counsel for the parties have informed that CP No.133/2011 which has been filed at the instance of respondents is still pending before NCLT New Delhi relating to the same Company but application for transfer of both the petitions before the same Bench, is yet to be moved. Learned counsel seeks time to have instructions and to take appropriate steps in this regard. Let the needful be done within a week.

Learned counsel for petitioners further submits that an order was passed by the then Chairman of the Company Law Board on 24.11.2014 in CP No.133 of 2011 whereunder Official Liquidator, Chandigarh was appointed.

Matter be posted for 20.09.2016 for next hearing.


(Justice R.P. Nagrath)
Member(Judicial


(Deepa Krishan)
Member (Technical)

September 06, 2016

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